

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:818
ANSWERED ON:27.07.2000
EXTENSION OF COTTON MONOPOLY PROCUREMENT SCHEME
VILAS BABURAO MUTTEMWAR

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Union Government have received any request from Government of Maharashtra to further extend the Cotton Monopoly Procurement Scheme from June, 2000 for a period of one year;
- (b) if so, the reaction of the Union Government thereto;
- (c) whether the Union Government are considering to have a uniform Cotton Procurement Policy throughout the country;
- (d) if so, the time by which this policy is likely to be adopted;
- (e) whether in some States cotton growers are getting less than the minimum support price; and
- (f) if so, the details thereof and steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR TEXTILES (SHRI GINGEE N. RAMACHANDRAN)

- (a) & (b): The request of the Government of Maharashtra was considered by the Government of India who agreed to extend the Cotton Monopoly Procurement Scheme in the State of Maharashtra from June, 2000 for a further period of one year i.e. upto 30.06.2001.
- (c) to (f) : Presently, the Minimum Support Price(MSP) scheme is under operation throughout the country except in Maharashtra. Accordingly, whenever the market price of kapas (seed cotton) touches the MSP, the Cotton Corporation of India Ltd.(CCI), a Central Public Sector Undertaking, purchases the same at MSP without any quantitative limit.